



NATIONAL LAW UNIVERSITY DELHI

Sector-14, Dwarka, New Delhi-110078

NOTIFICATION

This is in supersession of the notification No.NLUD/14/1205-1254 dated 26.08.2014. The Vice-Chancellor is pleased to relieve Prof.(Dr.) G.S. Bajpai from the additional duties of the Registrar with immediate effect

Further, in exercise of his powers under Statute 6(3) of the National Law University, Delhi, the Vice-Chancellor is pleased to entrust the duties of the Registrar to Prof.(Dr.) Anupama Goel, Professor of Law in addition to her present duties with effect from 11th January, 2021 till further orders. During the period of holding the charge of the post of Registrar, the administrative, financial and statutory powers delegated to the Registrar, shall be exercised by her.

A copy of the orders dated 11.01.2021 passed by the Vice-Chancellor is attached herewith.


Deputy Registrar

Endst.No.NLUD/2021/1085-1134

Dated 11.01.2021

Copy of the above is forwarded to the following for information and necessary action:-

1. Registrar-cum-Secretary to Hon'ble Mr. Justice D.N. Patel, Chief Justice, Delhi High Court and Chancellor National Law University, Sher Shah Road, New Delhi.
2. P.S. to Hon'ble Mr. Justice Rajiv Sahai Endlaw, Judge Delhi High Court, Sher Shah Road, New Delhi.
3. The Secretary, University Grants Commission, Bahadur Shah Zafar Marg, New Delhi.
4. The Secretary General, Association of Indian Universities, Kotla Marg, New Delhi.
5. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi-110002.
6. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049.
7. The Chairman and all members of the Governing Council, Executive Council, Academic Council and Finance Committee, National Law University, Delhi.
8. Director Higher Education, Govt. of NCT of Delhi, B-Wing, 5-Shyam Nath Marg, Delhi-54.
9. Manager, UCO Bank, Sector-4, Dwarka, New Delhi.
10. Prof.(Dr.) G.S. Bajpai, Professor of Criminology and Criminal Justice, NLU Delhi.
11. Prof.(Dr.) Anupama Goel, Professor of Law, National Law University, Delhi.


Deputy Registrar

NATIONAL LAW UNIVERSITY DELHI

(Ranked second in NIRF India Rankings in Law consistently for three years)

Professor Srikrishna Deva Rao
Vice Chancellor

11 January 2021

Order

This is in supersession of the Notification dated 26.08.2014, Prof. G. S. Bajpai is relieved from additional duties of the Registrar with immediate effect.

In exercise of powers under statute 6(3) of the National Law University Delhi, I am pleased to entrust the duties of the Registrar with Prof. Anupama Goel, Professor of Law in addition to her present duties with effect from 11 January 2021 till further orders. During the period of holding the charge of the post of Registrar, the administrative, financial and statutory powers delegated to the Registrar, shall be exercised by her.



Vice Chancellor
NLU Delhi